

**Shri S. V. Rameswamy:** Yes, Sir; Rs. 19,500.

#### Medical Graduates

\*1764. **Shri Ayyakannu:** Will the Minister of Health be pleased to state:

(a) whether there is a proposal that every medical graduate should spend at least two years in the rural area after graduation,

(b) if so, whether it has been communicated to the Universities and State Governments to elicit their opinions; and

(c) when the proposal would come into force?

**The Minister of Health (Shri Karmarkar):** (a) Yes

(b) and (c) The matter is receiving the attention of the Medical Council of India

**Shri Ayyakannu:** What steps are proposed to be taken to attract young graduates to work in the rural areas?

**Shri Karmarkar:** The obvious step is to give them better working conditions and a little more salary.

**Shri S. E. Arumugham:** The Madras Government has increased the emoluments by Rs 50 to the doctors so as to make them work in the rural areas. What is the share of the Central Government in the additional emoluments of these doctors?

**Shri Karmarkar:** It is the State Governments that employ these doctors in the rural areas. Some of the State Governments have taken steps in that direction. The Central Government have no share so far as additional remuneration in the State service is concerned.

**Shri Harish Chandra Mathur:** May I know why the Government want to send raw graduates to rural areas and not experienced doctors?

**Shri Karmarkar:** No. The idea is not to send raw graduates only. The idea is to have good medical arrange-

ments in the villages. One of the suggestions that has been put forward is that for these medical graduates, immediately after their education, a certain period of service in rural areas may be made compulsory. It may be good for the rural areas and it may be good for the students.

**Shri Khadilkar:** As the previous Member asked, under the new rules an undertaking is taken from the new entrants to the medical colleges that after the completion of the course, they will go for one year to the villages.

**An Hon. Member:** Three years.

**Shri Khadilkar:** According to the present system 1 year and 1 year internship. One year internship hardly qualifies them

**Mr. Deputy-Speaker:** Arguments are not necessary. He may come to the question.

**Shri Khadilkar:** I would like to know whether the more experienced personnel could be made available for the villages

**Mr Deputy-Speaker:** A good suggestion

**Shri Jadhav:** What is the present proportion of doctors in the rural and urban areas?

**Shri Karmarkar:** I should like to have notice. So far as independent practitioners are concerned, their number is larger in the larger cities

**Shri Thanu Pillai:** Some of these medical graduates do not go for Government service at all. Will these rules apply to doctors in Government service or to all graduates passing and not taking Government service?

**Shri Karmarkar:** The proposal referred to applies to all.

**Shri Ayyakannu:** May I know if the Ministry is also considering the fixing of higher seniority to those who are willing to work in the rural

areas—higher than their counterparts in urban areas?

Shri Karmarkar: I think that is also a suggestion that is being considered by the State Governments

#### Research Centre for Cotton in Mysore

\*1766. Shri Ram Krishan Gupta: Will the Minister of Food and Agriculture be pleased to state at what stage is the scheme to set up a Research Centre for cotton in Mysore?

The Minister of Agriculture (Dr. P. S. Deshmukh): Dhariesgur in Mysore State has been selected for location of the Regional Research Centre on Cotton and Kharif Jowar. Detailed arrangements for the work of the Centre are being settled with the State authorities. The Centre will come into operation as soon as these arrangements have been finally settled.

Shri Ram Krishan Gupta: May I know whether experiments for growing Egyptian cotton will also be carried out in this centre?

Dr. P. S. Deshmukh: Various researches will be undertaken. I cannot definitely say whether Egyptian cotton will be taken up.

Shri Dasappa: May I know how many centres are functioning in the States and how many more they propose to establish?

Dr. P. S. Deshmukh: There is a proposal to establish, during the course of 5 years from 1957, altogether 17 centres. Nine of them will be principal ones and eight will be sub-stations. So far, if my hon. friend is interested in Mysore, there is a main centre started in Bellary.

#### Checking of Air Strips and Air-fields

\*1767. Shri Anrobindo Ghosal: Will the Minister of Transport and Communications be pleased to state

(a) whether the private air strips or air-fields are checked by the Government, and

(b) if so, how?

The Deputy Minister of Civil Aviation (Shri Mohiuddin): (a) and (b). Private air strips or air fields which are licensed or approved under part XI of the Indian Aircraft Rules 1937 are inspected at the time of such licensing or approval. Inspection is carried out by certain officers of the Central Government authorised in this behalf. In the case of air fields to be used for joy riding flights for short periods, the Chief Pilot Instructors of the Flying Clubs are also authorised to certify their suitability.

Shri Anrobindo Ghosal: May I know whether for lack of proper checking and absence of checking, freight carried from Dum Dum is dumped at air ports from where the same is picked up again without any consideration of the load capacity in order to make more money per trip in these non-scheduled companies?

Shri Mohiuddin: Carrying load in excess of the permitted load is a separate question. That has nothing to do with licensing of air fields or air strips.

Shri Anrobindo Ghosal: May I know if the various air strips or aerodromes which are used by these private companies are in very close proximity to the Scheduled aerodromes of the Air Lines Corporation? If so, may I know whether freight and passengers are diverted from the scheduled loads with consequent loss to the I.A.C.?

Shri Mohiuddin: Some of them are in close proximity to the aerodromes served by the I.A.C. What their effect is as far as the business is concerned it is rather difficult to say.

Shri Joachim Alva: How many of these private air strips or private air fields are operated by private companies to which the hon. Minister referred in his previous answer and controlled by foreigners?

Shri Mohiuddin: Private air strips are managed by private persons. As